

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MOHAMMAD SHAFI QURESHI): (a) and (b) Yes, Sir. With effect from 1-5-1976, the fares for A. C. Class and A. C. Chair Car Class have been brought down to the level of the fares introduced with effect from 1-4-1974. The fares for A.C. Class and A.C. Chair Car Class have been reduced by 25 per cent and 33½ per cent respectively.

(c) Instructions have been issued to the Railways to keep a close watch on the Air-conditioned traffic and introduce augment Air-conditioned accommodation subject to availability of coaches.

\*23 [Transferred to the 18th May, 1976].

#### Restriction on the Growth of Foreign Drug Manufacturing Companies

\*24. SHRI SAT PAUL MITTAL: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government have recently formulated any policy with a view to restricting the growth of foreign drug manufacturing companies in the country; and

(b) if so, what are the details thereof?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) and (b) A statement is laid on the Table of the House.

#### Statement

(a) and (b) The broad principles which will govern our future approach to the drugs and pharmaceuticals industry will be as follows:

(i) It is Government's intention to ensure that the drugs are available in abundance in the country to meet the health need of our people;

(ii) It is Government's intention progressively to aim at self sufficiency in the drugs production in the course of the years to reduce the quantum of imports;

(iii) It is Government's intention to develop self reliance in drug technology;

(iv) Government would like to make drugs available both to the hospitals and to the common man at reasonable prices and for this purpose the system of price control may have to be continued;

(v) In continuing price control, it is Government's intention to ensure that reasonable returns on capital employed are allowed to the industry;

(vi) Government would also like to give special incentive to the firms which are engaged in research and development;

(vii) Government will foster and encourage the growth of Indian sector;

(viii) Government have every intention of giving a leadership role to the Public Sector in the drug industry;

(ix) Government will ensure that foreign held companies operate within the parameters of our policies;

(x) Government will keep a careful watch on the quality of production and prevent adulteration and malpractices.